NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/13/2016

NAME OF THE PETITIONER(S)

: Argus Enterprises (P) Ltd. and 1 others

NAME OF THE RESPONDENT(S)

: AIKI Logistics Private Limited and 4 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. S.V. SUPRAJA

for Rahul Balaji

Respondent

S.V., Supraje

L. Si'viha'

Horishakama

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<u>ORDER</u>

Matter is called. No representation on behalf of the Petitioner. Counsel for Respondent present. Letter has been sent from the Petitioner for adjournment. At request, adjournment is granted. Put up on 13.11.2017 at 10.30 A.M.

- sd -

MEMBER (TECHNICAL) · ghk

MEMBER (JUDICIAL)